

OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P RANGARAJAN KUMARAMANGALAM) (a) Yes, Sir

(b) The Maharashtra Pollution Control Board has already initiated Court cases against the polluting paper mills and directed them to conform to the standards. These paper mills have given an undertaking in court for providing the necessary pollution control devices within a time-frame.

[*Translation*]

Appointments in the Universities of Bihar

5418 SHRI ANAND RATNA MAURYA Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether University Grants Commission has sent a letter to the Bihar Government regarding appointments made in the universities and colleges of Bihar and promotions of Readers and Professors,

(b) if so, the details thereof,

(c) whether any other order had been issued by the University Grants Commission regarding such appointments and promotions,

(d) if so, the details thereof, and

(e) the remedial steps by the Government in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) (a) to (e) According to the information furnished by UGC the Commission has not addressed a letter to Government of Bihar regarding appointment/promotion of teachers in universities and colleges in Bihar. However the Commission has notified in September 1991 regulations prescribing

minimum qualifications for appointment through open advertisement, to the posts of Professors, Readers and Lecturers in universities and colleges and for promotion to posts of Readers and placement of lecturers in selection grade and senior scale. The regulations provide that no person shall be appointed to a teaching post in a university or college unless he fulfils the minimum qualifications prescribed for the different teaching posts.

[*English*]

Production Cost of Sugar

5419 SHRI ANAND RATNA MAURYA Will the Minister of FOOD be pleased to state

(a) whether the production cost of sugar is more than its price in the market,

(b) if so, the production cost of sugar in different States and the market rate during the last one year, and

(c) the steps being taken by the Government to control the sugar prices?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) No, Sir

(b) The range of retail prices of free sale sugar for S-30 grade in the four principal markets of Delhi, Bombay, Calcutta and Madras during the period March, 1991 to March, 1992 (upto 20.3.1992), month-wise is given at the Statement attached.

(c) Government is releasing adequate quantities of freesale sugar for internal consumption each month. Besides this, sugar mills have also been advised to sell and despatch 50% of the month's freesale quota in each fortnight of the month.

STATEMENT

Rate of Retail Prices of S-30 Grade of Sugar in the four Principal Markets of the country

(Figures in Rs /Kg)

Sl No	Month	Delhi	Bombay	Calcutta	Madras
1	2	3	4	5	6
1	March, 1991	9 00	8 50-8 75	9 50	8 10-8 25
2	April, 1991	8 80-9 00	8 60 90 25	9 50	8 10-8 60
3	May 1991	9 00-9 40	9 25 9 40	9 50	8 70-8 80
4	June 1991	9 50-9 80	9 10-9 50	10 00	8 60 8 80
5	July 1991	9 75-9 80	9 10 9 50	10 00 10 50	8 70-9 20
6	August 1991	9 75 9 80	9 10 9 50	N A	8 60-9 20
7	September 1991	9 60-9 75	8 90-9 20	10 00	8 30-8 60
8	October 1991	9 25-9 60	8 70 8 90	9 50 9 80	7 90-8 30
9	November 1991	9 25	8 75 9 10	9 50 9 60	7 90 8 00
10	December 1991	9 20 9 25	8 75 9 80	9 00 9 50	8 00 8 10
11	January 1992	9 00 9 25	8 60 9 25	9 00-9 50	8 20 8 80

(Figures in Rs /Kg)

Sl No	Month	Delhi	Bombay	Calcutta	Madras
1	2	3	4	5	6
12	February 1992	9 25	9 25	9 50	8 70 8 80
13	March 1992 (upto 20th)	9 20 9 25	9 25 9 50	9 10 9 50	8 70